

Title : Presentation of the 2nd and 3rd Action Taken Reports of the Standing Committee on Petroleum and Natural Gas on recommendations contained in the 45th and 46th Reports of the Standing Committee on Petroleum and Chemicals (13th Lok Sabha) regarding " Parallel Marketing in Petroleum Products " and " Marketing Plans of Public Sector Oil Companies and their Implementation ", respectively.

12.04 hrs.

STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS

Second and Third Reports

SHRIN. JANARDHANA REDDY (VISAKHAPATNAM): Sir, I beg to present a copy each of the following Reports (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas (2004-05):-

(1) Second Report on Action Taken by the Government on the recommendations contained in the Forty-fifth Report (Thirteenth Lok Sabha) of the erstwhile Standing Committee on Petroleum and Chemicals (2003) on "Parallel Marketing in Petroleum Products"; and

(2) Third Report on Action Taken by the Government on the recommendations contained in the Forty-sixth Report (Thirteenth Lok Sabha) of the erstwhile Standing Committee on Petroleum and Chemicals (2003) on "Marketing Plans of Public Sector Oil Companies and their Implementation";.
